Annexure-4

Name of the corporate debtor KONVERGE HEALTHCARE PRIVATE LIMITED
Date of commencement of CIRP 06/11/2024
List of creditors as on 30/11/2024

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks , if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC					
1	Mr. Tarun Kumar	27/11/2024	2,00,07,996.00	NIL	LOAN	NIL	NIL	YES	NIL	NIL	NIL	2,00,07,996.00	Nil	Claim As Per Form C provided by related party (Director). Bank statement given.Each Loan amount not provided separately in financial statements,so mail send to SBOD of corporate debtor for supporting ledger and details.Despite request and reminder of mailed to SBOD,no information received from them. Therefore due to non availability of the necessary information for verification the claim cannot be accepted.
		TOTAL	2,00,07,996.00											